

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **06.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : CP/1118/IB/2018  
NAME OF PETITIONER : Unique Roof Pvt Ltd  
NAME OF RESPONDENT : SCM Garments Pvt Ltd  
SECTION : 9 of IBC 2016

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**ORDER**

Applicant Mr. Muthuiah Thevar Rajapandian and Learned Counsel for Respondent Mr. B. Sarath Babu are present through video conferencing platform.

Both the parties state that the settlement talks are in the final stage. Since these Petitions are pending since 2018, no further adjournment shall be granted in the matter.

At the request of Learned Counsel for the Respondent, list this matter on **09.07.2021** as a last and final chance for settlement failing which this matter will be taken up for hearing.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**